

केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/Baba Gangnath Marg
मुनिरका/Munirka, नई दिल्ली/ New Delhi – 110067

Date: 28/09/2021

To

The Assistant Director,
DAVP, 2nd Floor, Soochana Bhavan,
Lodhi Road, New Delhi – 110003.

Subject: - Advertisement for engagement of Officers retired from Central Government Services as Consultant (Registrar) in Central Information Commission on contract basis to be published in Employment News.

Sir,

I am directed to enclose herewith the notice of Advertisement for Engagement of officers retired from Central Government as Consultant (Registrar) in Central Information Commission on contract basis. It is requested that the advertisement may be published in the Employment News at the earliest at DAVP rates.

2. Bill/estimate may be sent to Central Information Commission on Email ID sk.rabbani@nic.in for making payment.

Yours Faithfully,


(S.K.Rabbani)
Deputy Secretary (Admn)

Encl: - As stated

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Sub: Engagement of Officers retired from Central Government Services as Consultant (Registrar) in Central Information Commission on contract basis.

The Central Information Commission proposes to prepare a panel of Officers for engagement as Consultant (Registrar) who have retired from Group A post not below the pay level 13 in Central Government and are willing for engagement as Consultant in the Commission.

2. The Essential Qualifications/Experience are:-

- a) The officer should have retired from the Central Government in the pay level 13 or above.
- b) Officer possessing a Degree in Law from a recognized University with 15 years' work experience relating to filing legal applications, scrutiny and interpretation of laws, rules, regulations, instructions issued by the Government from time to time.
- c) Age not exceeding 62 years as on closing date for receipt of applications.

Desirable: Experience in RTI matters.

3. Method of selection: The engagement will be purely on contract basis. Shortlisted candidates will be called for interview by the selection committee. A panel would be formed of the candidates who qualify in the interview and would be engaged as consultant as per the requirement of the Commission.

4. The terms and conditions of their appointment will be as follows:-

i) The term of appointment shall ordinarily be for an initial period not exceeding one year which is extendable by another one year. Beyond two years after the age of superannuation where adequate justification exists, the term may be extended based on a review of the task and the performance of the contract appointee, provided it shall not be extended beyond 5 years after superannuation. The consultant shall sign an agreement of confidentiality containing a clause of Ethics and Integrity.

ii) A fixed monthly amount shall be admissible, arrived at by deducting the basic pension from the pay drawn at the time of retirement. The amount of remuneration so fixed shall remain unchanged for the term of the contract. There will be no annual increment / percentage increase during the contract period. No Increment and Dearness Allowance shall be allowed during the term of the contract.

iii) They shall not be entitled for perquisite such as HRA, CCA, residential accommodation etc. An appropriate and fixed amount as Transport Allowance for the purpose of commuting between the residence and the place

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of work shall be allowed not exceeding the rate applicable to the consultant at the time of retirement.

iv) No TA/DA would be admissible to them for joining the assignment or on its completion.

v) During the period of consultancy, the Consultant would be required to attend to all important items of work pertaining to Commission as assigned by the Commission from time to time.

vi) During the period of their assignment with the Central Information Commission and also thereafter, it is likely that they may come across certain information of important/confidential nature. They will not divulge any information gathered by them during the period of their assignment to anyone who is not authorized to know/have the same.

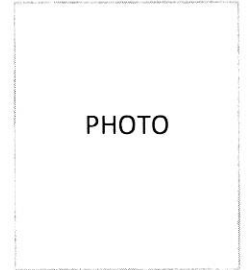
vii) Paid leave of absence will be allowed at the rate of 1.5 days for each completed month of service. Accumulation of leave beyond a calendar year will not be allowed.

5. **How to apply:** - Willing retired Officers are requested to send their applications in the prescribed format (complete in all respects) along with the requisite documents i.e. copy of PPO within 30 days from the date of publication of the advertisement in employment news. Applications without the duly filled prescribed proforma and copy of PPO will not be considered for short listing. The applications in the prescribed format may be forwarded to the following address:- The Deputy Secretary (Admn), Room No. 507, Central Information Commission, Baba Gangnath Marg, Munirka, New Delhi - 110067


(S.K. Rabbani)
Deputy Secretary (Admn)

1. NIC/CIC for uploading on website of CIC.

PROFORMA
**ENGAGEMENT OF CONSULTANT IN CENTRAL INFORMATION COMMISSION
ON CONTRACT BASIS**



1. Name of the applicant
2. Post for which applied :
3. Date of Birth :-
4. Contact No. (Mobile No) :-
5. Email Id :-
6. Address for Communication:-
7. Date of joining in Government service:-
8. Date of Superannuation :-
9. Last Pay level and pay:-
10. Name of Ministry/Department from

Which retired (Attach copy of PPO):-

11. Details of Law Degree:
 - Name of University/College:-
 - Year of Passing:-
12. 15 years' work experience (YES/NO):-
13. Details of Experience of judicial or legal work:
14. Details of Experience in RTI matters:-
15. Brief particulars of Experience in the last 15 years

Period		Post held on regular basis with pay level	Ministry/Department	Brief description of duties
From	To			

116. Any other information :

I hereby declare that I have read this document and ready to accept all the term & conditions for engagement of Consultant and the particulars furnished above are true and correct to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of my retirement.

Place:

Dated:

Signature of the applicant

